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കേരള സർക്കാർ  
GOVERNMENT OF KERALA

കേരള ഗസറ്റ്  
KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
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GOVERNMENT OF KERALA  
2022



**തിരുത്തൽ പരസ്യം**

നം.എ 5-18452/2021

01/02/2022

കണയന്നൂർ താലൂക്കിൽ എറണാകുളം വില്ലേജിൽ പരേതനായ സി. സി. ജോൺ എന്നയാളുടെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മകൾ അനു എബ്രഹാം നൽകിയ അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് 50, സീരിയൽ നം. 154, പേജ് നം. 17492, വാല്യം X) അവകാശികളായ സുലു മാത്യു, മേരി തമ്പി, അനു എബ്രഹാം, മഞ്ജു മാത്യു എന്നിവരുടെ വയസ്സുകൾ യഥാക്രമം 48, 62, 46, 53 എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് സുലു മാത്യു - 58 വയസ്, മേരി തമ്പി - 63 വയസ്, അനു എബ്രഹാം - 56 വയസ്, മഞ്ജു മാത്യു - 54 വയസ് എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)  
തഹസീൽദാർ

**തിരുത്തൽ പരസ്യം**

നം.എ 5-13504/2021

01/02/2022

കണയന്നൂർ താലൂക്കിൽ എളംകുളം വില്ലേജിൽ രണ്ടിനി കെ. പി. - യുടെ ഭർത്താവായ ശ്രീവത്സൻ കെ. എം. - ന്റെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി നൽകിയ അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് നം. 45, സീരിയൽ നം. 25, പേജ് നം. 12263, വാല്യം X) പരേതന്റെ മരണത്തീയതി 30/04/2021 എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് 30/04/2019 എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)  
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-16866/2021

01/02/2022

കണയന്നൂർ താലൂക്കിൽ ഇടപ്പള്ളി നോർത്ത് വില്ലേജിൽ ആനമുട്ടിപറമ്പിൽ വീട്ടിൽ ഭാഗ്യലക്ഷ്മി എന്നവരുടെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി മകൾ സേതുമോൾ എ. പി. സമർപ്പിച്ച അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് 50, സീരിയൽ നം. 66, പേജ് നം. 17453, വാല്യം X) മരണത്തീയതി 11/07/2021 എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് 11/07/2017 എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)  
തഹസീൽദാർ

തിരുത്തൽ പരസ്യം

നം.എ 5-20843/2021

01/02/2022

കണയന്നൂർ താലൂക്കിൽ ഇടപ്പള്ളി സൗത്ത് വില്ലേജിൽ പരേതനായ പി. പി. വർഗ്ഗീസ് എന്നയാളുടെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി ഭാര്യ ലത വർഗ്ഗീസ് നൽകിയ അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് 3, പേജ് നം. 2543, വാല്യം XI) പരേതന്റെ പേര് പി. വി. വർഗ്ഗീസ് എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് പി. പി. വർഗ്ഗീസ് എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)  
തഹസീൽദാർ

**തിരുത്തൽ പരസ്യം**

നം.എ 5-21698/2021

03/02/2022

കണയന്നൂർ താലൂക്കിൽ ഇടപ്പള്ളി നോർത്ത് വില്ലേജിൽ എം. എം. മുഹമ്മദ് - ന്റെ സഹോദരനായ എം. എം. അബൂൾഖാദർ - ന്റെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി നൽകിയ അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് നം. 3, തീയതി-18/01/2022, പേജ് നം. 2556, വാല്യം XI) പരേതന്റെ അനന്തരാവകാശികളിലൊരാളായ എം. എം. റഹീമിന്റെ പരേതനുമായുള്ള ബന്ധം സഹോദരി എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് സഹോദരൻ എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)  
തഹസീൽദാർ

## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: a5/1967/2022

21-01-2022

Notice is hereby given to all to whom it may be concern that SATHEESHKUMAR P B OMKARAM, GREENDALE VILLAS , THRIKKAKKARA DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MADHAVI AMMA OMKARAM, GREENDALE VILLAS, THRIKKAKKARA DESOM who expired on 02-03-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MADHAVI AMMA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SATHEESHKUMAR P B	Son	56

No: A5/635/22

06-01-2022

Notice is hereby given to all to whom it may be concern that MARY JOHNSON NETTAIKODATH HOUSE, DESIYA KAVALA DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late N V JOHNSON NETTAIKODATH HOUSE DESIYA KAVALA DESOM who expired on 11-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N V JOHNSON. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY JOHNSON	Wife	58
2	JOSMY JOHNSON	Daughter	35
3	JOMINA JOHNSON	Daughter	31
4	JOFIN JOHNSON	Sister	30



No: A5/620/22

06-01-2022

Notice is hereby given to all to whom it may be concern that K S JOSEPH KALATHIL HOUSE EDAYAKUNNAM DESOM , Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K P SEBASTIAN KALATHIL HOUSE, EDAYAKUNNAM DESOM who expired on 30-12-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K P SEBASTIAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K S JOSEPH	Son	65

No: A5/615/22

06-01-2022

Notice is hereby given to all to whom it may be concern that ROSA JOSEPH OLIPPARAMBIL HOUSE VADUTHALA DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late JOSEPH O R OLIPPARAMBIL HOUSE VADUTHALA DESOM who expired on 20-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JOSEPH O R. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ROSA JOSEPH	Wife	67
2	ANTONY O J	Son	47
3	LIZA SHAJI	Daughter	44

No: A5/609/22

06-01-2022

Notice is hereby given to all to whom it may be concern that AYSHA VALIYAVEEDU HOUSE, CHERANELLOOR DESOM , Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BASHEER V P VALIYAVEEDU HOUSE, CHERANELLOOR DESOM who expired on 24-08-2021 and that it has been reported to this office that the persons named in the scheduled





below are the legal heirs of the said late BASHEER V P. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	AYSHA	Wife	65
2	SIDHIQ	Son	40
3	SAHEERA V B	Daughter	38
4	SAJITHA SAJITH	Daughter	37

No: A5/822/22

20-11-2021

Notice is hereby given to all to whom it may be concern that SAJILEKHA C K PARAYIL HOUSE, PONEKKARA DESOM , EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BABU JOHN PARAYIL HOUSE, PONEKKARA DESOM who expired on 28-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BABU JOHN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SAJILEKHA C K	Wife	46
2	JOMON BABU	Son	23
3	JEEMON BABU	Son	21



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/20196/21

12-11-2021

Notice is hereby given to all to whom it may be concern that LALITHA MANEPARAMBIL HOUSE, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M V SATHYAVAN MANEPARAMBIL HOUSE, CONVENT ROAD, POONNURUNNI who expired on 08-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M V SATHYAVAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LALITHA	Wife	66
2	VIBIN M S	Son	46
3	VINEETH M S	Son	45

No: A5/23136/21

27-12-2021

Notice is hereby given to all to whom it may be concern that SURESH MENON R 44/1165, SUSMITHA, Poonithura Village , Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BHANUMATHI RADHAKRISHNAN IRA 52, SUSMITHA who expired on 15-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BHANUMATHI RADHAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SURESH MENON R	Son	60
2	SUNIL KUMAR R	Son	64
3	SUDHEER R	Son	62



4	SUBHASH MENON	Son	58
5	SMITHA MOHAN RAJ	Daughter	55

No: A5/23137/21

27-12-2021

Notice is hereby given to all to whom it may be concern that SURESH MENON R 44/1165, SUSMITHA, Poonithura Village , Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RADHAKRISHNAN @ THARAPARAMBIL RADHAKRISHNAN IRA 52, SUSMITHA who expired on 01-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RADHAKRISHNAN @ THARAPARAMBIL RADHAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUNILKUMAR	Son	64
2	SUDHEER R	Son	62
3	SURESH MENON R	Son	60
4	SUBHASH MENON	Son	58
5	SMITHA MOHAN RAJ	Daughter	55

No: H6/642(A)/2022

07-01-2022

Notice is hereby given to all to whom it may be concern that M B SUSIL MANDATHARA(H), Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late T A VALSA 37/1735 THEKKUMTHALA LANE who expired on 21-09-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T A VALSA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M B SUSIL	Son	58

No: A5/19077/21

07-12-2021



Notice is hereby given to all to whom it may be concern that S.R.KRISHNAN ,GOKUL, Karithala desom ,Ernakulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late A. K. SESHAMBAL ,GOKUL who expired on 28-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A. K. SESHAMBAL. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	S.R. VENKATESWARAN	Son	76
2	S.R.KRISHNAN	Son	71
3	S.R.JAYALAKSHMI	Daughter	62
4	LALITHA VAIDHYANATHAN	Daughter	59
5	NARAYANAN SUBRAHMANYAN	Grand Son	61
6	PRIYA HARIHARAN	Grand Daughter	52
7	A.S. KRISHNAN	Grand Son	57
8	A.S.RAMASWAMY	Grand Son	52
9	A.S.CHITRA MANOJ	Grand Daughter	48
10	CHANDRA GOPALAN	Daughter in law	64
11	RAHUL GOPALAN	Grand Son	40
12	SIDHARTH GOPALAN	Grand Son	35
13	RUPA RAMASWAMY (grand daughter in law)	-	51
14	ANKUR RAMASWAMY(great grand son)	-	22



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5-20022/21

16-11-2021

Notice is hereby given to all to whom it may be concern that RALF C. P. CHAKKALAKKAL HOUSE, THUTHIYOOR DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PAILY PAPPU, ANNIE PAPPU, CHAKKALAKKAL HOUSE, THUTHIYOOR DESOM who expired on 07-12-1992, 23-09-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PAILY PAPPU, ANNIE PAPPU that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	C. P. GODFREY	Son	64
2	GILLS C. P.	Son	61
3	LEENA ANTONY	Daughter	59
4	RALF C. P.	Son	54
5	C. P. ANDREWS	Son	53
6	SEENA ROBILY	Daughter	50
7	SHAJU C. P.	Son	45
8	SHERIN PAUL	Daughter in law	56
9	NIYA PAUL	Grand Daughter	28
10	NAVYA PAUL	Grand Daughter	26

No: A5-22293/21

13-12-2021

Notice is hereby given to all to whom it may be concern that ALEYAMMA PAULOSE VETTIKATTIL HOUSE, OOZHAKKODU DESOM, Edakkattuvayal Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PAULOSE VETTIKATTIL HOUSE, OOZHAKKODU DESOM who expired on 11-09-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PAULOSE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the



Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ALEYAMMA PAULOSE	Wife	71
2	BENNY V. PAULOSE	Son	43
3	BABY V. PAULOSE	Son	39
4	BIBIN V. PAULOSE	Son	36

No: A5/21662/21

06-01-2022

Notice is hereby given to all to whom it may be concern that JOSE VINCENT V VETTAPARAMBIL HOUSE MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late VINCENT V O VETTAPARAMBIL HOUSE MARADU DESOM who expired on 02-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VINCENT V O. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JOSE VINCENT V	Son	46
2	ISABEL N F	Wife	75
3	FRANCO VINCENT V	Son	45

No: A5/19691/21

02-11-2021

Notice is hereby given to all to whom it may be concern that SHABNAMOL P S PALLIPARAMBIL HOUSE, KAKKANAD DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SHAJAHAN P M PALLIPARAMBIL HOUSE, KAKKANAD DESOM who expired on 30-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SHAJAHAN P M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	DOULATH K K	Wife	51
2	SHABNAMOL P S	Daughter	29
3	FOUSIYA P S	Daughter	26
4	NABEESA MUHAMMED	Mother	70
5	NOUSHAD P M	Brother	50
6	RASHEED P M	Brother	47
7	NAJMA	Sister	52
8	AKBE	Brother	44



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5-260/22

03-01-2022

Notice is hereby given to all to whom it may be concern that LEETHAMOL N. P. SREERAGAM HOUSE, POOTHOTTA DESOM, Manakkunnam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late N. K. PEETHAAMBARAN, LEELA P. G., LEETHA VIHAR who expired on 01-09-2021, 28/01/2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N. K. PEETHAAMBARAN, LEELA P. G. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LEETHAMOL N. P.	Daughter	41

No: A5-280/22

04-01-2022

Notice is hereby given to all to whom it may be concern that ANJU A. P. ATTUPURATH HOUSE, KANDANAD DESOM , Manakkunnam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late LEELA V. A. ATTUPURATH HOUSE, KANDANAD DESOM who expired on 20-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late LEELA V. A.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PURUSHAN A. A.	Husband	62
2	ARJUN A. P.	Son	28
3	ARUN A. P.	Son	25
4	ANJU A. P.	Daughter	23





No: A5-295/22

04-01-2022

Notice is hereby given to all to whom it may be concern that MANUMOHANAN C.S. 41/411 MRRA-31, ABHAYAM HOUSE , Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late E. B. SATHYANANDAN 41/411 MRRA-31, ABHAYAM HOUSE who expired on 07-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late E. B. SATHYANANDAN . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	AMBIKA C. K.	Wife	71
2	MADHUSOODANAN C. S.	Son	41
3	MEERA C. S.	Daughter	39
4	MANUMOHANAN C. S.	Son	36

No: A5-259/22

03-01-2022

Notice is hereby given to all to whom it may be concern that AKHIL SANTHOSH VADAKKEMADATHIL HOUSE, POOTHOTTA KARAYIL DESOM, Manakkunnam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KARUNAKARAN VADAKKEMADATHIL HOUSE, POOTHOTTA KARAYIL DESOM who expired on 01-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KARUNAKARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	AKHIL SANTHOSH	Grand Son	24
2	ARJUN SANTHOSH	Grand Son	19
3	SUNIMOL	Daughter in law	45

No: A5-296/22

04-01-2022



Notice is hereby given to all to whom it may be concern that JOSE P. T. PANAKAT HOUSE, THAIKOODAM, Poonithur a Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P. P. THOMAS, KARMILY THOMAS, PANAKAT HOUSE, THAIKOODAM DESOM who expired on 29-07-1981, 13-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P. P. THOMAS, KARMILY THOMAS that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JOSE P. T.	Son	57

No: A5-297/22

04-01-2022

Notice is hereby given to all to whom it may be concern that BIJU K. P. FLAT NO.R4 GALAXY WINDSOR APARTMENT , PONNURUNNI DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K. K. GEETHA FLAT NO.R4 GALAXY WINDSOR APARTMENT, PONNURUNNI DESOM who expired on 26-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K. K. GEETHA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BINDU SHIVAKUMAR	Daughter	49
2	BIJU K. P.	Son	47

No: A5/298/22

04-01-2022

Notice is hereby given to all to whom it may be concern that K V OUSEPH FLAT NO.B4, JEWEL BAY VIEW LANE 44 , VYTTILA DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ALICE OUSEPH FLAT NO.B4, JEWEL BAY VIEW LANE 44, VYTTILA DESOM who expired on 11-05-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ALICE OUSEPH. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate



accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K V OUSEPH	Husband	75
2	ANU WILSON	Daughter	43
3	ASHI RENEV	Daughter	42
4	AMI JOSEPH	Daughter	40

No: A5/299/22

04-01-2022

Notice is hereby given to all to whom it may be concern that JOSEPH RENJIT XAVIER RENJIT DALE, VALLISSERY HOUSE, THAMMANAM DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late XAVIER CHERIYAN ,RENJIT DALE, VALLISSERY HOUSE, THAMMANAM DESOM who expired on 23-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late XAVIER CHERIYAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JOSEPH RENJIT XAVIER	Son	48
2	ANTONY RENDLE XAVIER	Son	45
3	DOMINIC RENO XAVIER	Son	43
4	MARY VIMALA	Daughter	38



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/326/22

04-01-2022

Notice is hereby given to all to whom it may be concern that SREENIVASAN PATTARUPARAMBIL HOUSE THAMMANAM DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late R. DIVAKARA KAMATH , SUSHEELA PATTARUPARAMBIL HOUSE THAMMANAM DESOM who expired on 03-05-2021, 25/08/2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late R. DIVAKARA KAMATH , SUSHEELA . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence , it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SREENIVASAN	Son	45
2	SUNDARESAN	Son	43

No: A5/335/22

04-01-2022

Notice is hereby given to all to whom it may be concern that MOLLYKUTTY THOMAS MYLAKALIL HOUSE, VENNAL A DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GEORGE CHERIAN MYLAKALIL HOUSE, VENNALA DESOM who expired on 16-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GEORGE CHERIAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MOLLYKUTTY THOMAS	Wife	79
2	BOBY CHERIAN	Son	53
3	BINOY CHERIAN	Son	46



No: A5/344/22

04-01-2022

Notice is hereby given to all to whom it may be concern that SHINCY EDWARD KUMMANATH HOUSE, ELAMAKKAR A DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late EDWARD BAIJU KUMMANATH HOUSE, ELAMAKKARA DESOM who expired on 23-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late EDWARD BAIJU. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHINCY EDWARD	Wife	41
2	ANN RENAIRA EDWARD	Daughter	18
3	ANGEL CICILY EDWARD	Daughter	15

No: A5/346/22

04-01-2022

Notice is hereby given to all to whom it may be concern that ALEYAMMA MATHEW ,KALLARACKAL, ADARSH NAGAR , CSEZ DESOM, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K I MATHEW ,KALLARACKAL, ADARSH NAGAR, CSEZ DESOM who expired on 14-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K I MATHEW. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ALEYAMMA MATHEW	Wife	81
2	SHINCY ANNA JOSEPH	Daughter	54
3	SHEEBA MATHEW	Daughter	52

No: A5/347/22

04-01-2022

Notice is hereby given to all to whom it may be concern that AMALJITH KOPPARAMBIL ASWATHI VILLA, KAKKANA D DESOM, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate



to produce before VARIOUS in respect of the legal heirs of late K G GOPAKUMAR KOPPARAMBIL ASWATHI VILLA, KAKKANAD DESOM who expired on 25-11-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K G GOPAKUMAR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	USHA GOPAKUMAR	Wife	53
2	ASWATHY GOPAKUMAR	Daughter	33
3	AMALJITH GOPAKUMAR	Son	30

No: A5/353/22

04-01-2022

Notice is hereby given to all to whom it may be concern that SIYAD E A ERUMAKULAM HOUSE KAKKANAD DESO M, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ABOOBAKKAR E. P. ERUMAKULAM HOUSE KAKKANAD DESOM who expired on 09-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ABOOBAKKAR E. P.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ASIYA	Wife	64
2	ZEENATH AMEER	Daughter	49
3	SUBAIR E A	Son	47
4	NAZAR E A	Son	45
5	SIYAD E A	Son	41

No: A5/355/22

04-01-2022

Notice is hereby given to all to whom it may be concern that B V KURIAKOSE BLAYIL HOUSE, KAKKANAD DESOM, Kakkanad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ALEYAMMA BLAYIL HOUSE, KAKKANAD DESOM who expired on 13-01-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ALEYAMMA. that it is proposed to issue a legal heirship certificate according to this to the applicant .



Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	B V KURIAKOSE	Son	58

No: A5/361/22

04-01-2022

Notice is hereby given to all to whom it may be concern that A J GEETHA PRASANTH BHAVAN THIRUVANKULAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late N GOPI PRASANTH BHAVAN THIRUVANKULAM DESOM who expired on 10-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N GOPI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	A J GEETHA	Wife	63
2	ANU PRASANTH	Son	37
3	GOPIKA GOPINATH	Daughter	32

No: A5/362/22

04-01-2022

Notice is hereby given to all to whom it may be concern that LETHA M P MANEKKATTIL HOUSE THIRUVANKULAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ALLY MANEKKATTIL HOUSE THIRUVANKULAM DESOM who expired on 21-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ALLY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



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Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MANI M P	Son	68
2	UM M P	Daughter	65
3	RAJU M P	Son	61
4	SEETHA M P	Daughter	57
5	LETHA M P	Daughter	56





## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/409/22

03-01-2022

Notice is hereby given to all to whom it may be concern that SURESH BABU P G PULIYANEZHATHU HOUSE PADIVATTOM DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late THANKAMANI D B PULIYANEZHATHU HOUSE PADIVATTOM DESOM who expired on 11-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late THANKAMANI D B. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P G SURESH BABU	Husband	70
2	RAHUL BABU	Son	36
3	ROHITH BABU P S	Son	33

No: A5/456/22

05-01-2022

Notice is hereby given to all to whom it may be concern that VARGHESE K G KANNAMPARAMBIL HOUSE CHERANELLOOR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late THRESIA GEORGE KANNAMPARAMBIL HOUSE CHERANELLOOR DESOM who expired on 16-09-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late THRESIA GEORGE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VARGHESE K G	Son	64



No: A5/462/22

05-01-2022

Notice is hereby given to all to whom it may be concern that MARY GEORGE KOMARIKAL HOUSE NADAMA DESO M, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K T GEORGE KOMARIKAL HOUSE NADAMA DESOM who expired on 26-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K T GEORGE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY GEORGE	Wife	62
2	RIJO K G	Son	34

No: A5/492/22

05-01-2022

Notice is hereby given to all to whom it may be concern that SOUMINI P N 34/1938C, PUNCHALIL HOUSE, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M K PADMANABHAN 34/1938C, PUNCHALIL HOUSE who expired on 12-07-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M K PADMANABHAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SOUMINI V P	Wife	68
2	PRAJULA ASHISH	Daughter	43
3	MILY VINEETH	Daughter	40

No: A5/493/22

05-01-2022

Notice is hereby given to all to whom it may be concern that SUHARA B A VADAKKAL THUNDI house CHUTTUPADUKARA, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ABDUL REHMAN VADAKKAL THUNDY



house CHUTTUPADUKARA who expired on 04-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ABDUL REHMAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUHARA B A	Wife	59
2	RIYAS V A	Son	34
3	RASILA V A	Daughter	29
4	RAJILA V A	Daughter	28

No: A5/464/22

05-01-2022

Notice is hereby given to all to whom it may be concern that GRACEY VARGHESE 5F, ABAD SUNSHINE COURT KAKKANAD, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late VARGHESE M K 5F, ABAD SUNSHINE COURT KAKKANAD who expired on 20-04-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VARGHESE M K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	GRACEY VA5RGHESE	Wife	77
2	RAJEE REBECCA VARGHESE	Daughter	40
3	RAHUL ALEX VARGHESE	Son	38

No: A5/471/22

05-01-2022

Notice is hereby given to all to whom it may be concern that ANNAMMA MATHEW 42/2710,SRAV-99 VENNALA DESO M, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MATHEW J MURICKAL 42/2710,SRAV-99 VENNALA DESOM who expired on 13-01-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MATHEW J MURICKAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed



in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ANNAMMA MATHEW	Wife	70
2	MINI MURICHAN	Daughter	50
3	SHALINI ALEXANDER PANAKKAL	Daughter	46
4	MAGI M MURIKKAN	Daughter	41

No: a5/475/22

05-01-2022

Notice is hereby given to all to whom it may be concern that RAMACHANDRAN C D CHALIYAKODATH HOUSE PALARIVATTOM DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SARASWATHY K R CHALIYAKODATH HOUSE PALARIVATTOM DESOM who expired on 10-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SARASWATHY K R. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RAMACHANDRAN C D	Son	66
2	SURESH BABU	Son	65
3	VALSALA	Daughter	59
4	C D INDIRA	Daughter	58

No: A5/485/22

05-01-2022

Notice is hereby given to all to whom it may be concern that PREMKUMAR K NARAYANEEYAM HOUSE, KUMBALAM DESOM, Kumbalam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIUS in respect of the legal heirs of late KRISHNA MOORTHY NARAYANEEYAM HOUSE, KUMBALAM DESOM who expired on 28-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KRISHNA MOORTHY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.



## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PREMKUMAR K	Son	41
2	PRAVEEN KUMAR K	Son	39

No: A5/485(A)/22

05-01-2022

Notice is hereby given to all to whom it may be concern that PREMKUMAR K NARAYANEEYAM HOUSE, KUMBALAM DESOM, Kumbalam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GIRIJA KRISHNAMOORTHY NARAYANEEYAM HOUSE, KUMBALAM DESOM who expired on 12-11-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GIRIJA KRISHNAMOORTHY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PREMKUMAR K	Son	41
2	PRAVEEN KUMAR K	Son	39

No: A5/490/22

05-01-2022

Notice is hereby given to all to whom it may be concern that SHAJI K A KADIPARAMBATH HOUSE VADAKKUMBHAGAM DESOM, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late RADHA K KADIPARAMBATH HOUSE VADAKKUMBHAGAM DESOM who expired on 05-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RADHA K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ASHA A K	Daughter	52
2	NISHA VIKRAMAN	Daughter	49



3	SHAJI KA	Son	45
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No: A5/491/22

05-01-2022

Notice is hereby given to all to whom it may be concern that NELSON M C MULLEPARAMBIL HOUSE CHUTTUPADUKARA, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ELSY M C MULLEPARAMBIL HOUSE CHUTTUPADUKARA who expired on 19-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ELSY M C. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	NELSON M C	Son	53
2	VINCENT M C	Son	49
3	RINSON M C	Son	48

No: A5/494/22

05-01-2022

Notice is hereby given to all to whom it may be concern that GEORGE NELLIPARAMBIL HOUSE PALARIVATTOM DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KURIAN N L NELLIPARAMBIL HOUSE PALARIVATTOM DESOM who expired on 30-01-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KURIAN N L. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY THOMAS	Daughter	60
2	FRANCIS ASSISSY	Son	59
3	JOHNY	Sister	57
4	ANTONY	Son	55
5	GRACY	Daughter	52
6	GEORGE	Son	50



No: A5/497/22

05-01-2022

Notice is hereby given to all to whom it may be concern that P NARAYANAN PARAMESWARA NIVAS THEKKUMBHAGAM, Thekkumbhagam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P K SITALAKSHMI PARAMESWARA NIVAS THEKKUMBHAGAM who expired on 05-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P K SITALAKSHMI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P. NARAYANAN	Husband	62
2	N. JISHNU	Son	22



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/470/22

13-01-2022

Notice is hereby given to all to whom it may be concern that KRISHNARAJ P S FLAT NO.2C ROYAL DREAM , NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P K SREENIVAS PUTHUPARAMBIL HOUSE who expired on 29-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P K SREENIVAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PUSHPAKUMARI P	Wife	63
2	DIVYA P S	Daughter	38
3	KRISHNARAJ P S	Son	44

No: A5/523/22

06-01-2022

Notice is hereby given to all to whom it may be concern that K M JAMEELA AKAMPURATH HOUSE KARIMAKKAD, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late A M BEERAN AKAMPURATH HOUSE KARIMAKKAD who expired on 12-11-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A M BEERAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K M JAMEELA	Wife	53
2	JASMIN A B	Daughter	33
3	JESNA A B	Daughter	29





4	A M KUNJUMHAMMED	Brother	71
5	ALI M M	Brother	68
6	BAKKER A M	Brother	57
7	AISHI A M	Sister	56

No: A5/558/22

06-01-2022

Notice is hereby given to all to whom it may be concern that SACHIN ANTONY MAPPUMCHERY HOUSE MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MINI SHAJI, SHAJI M X(SAJU) MAPPUMCHERY HOUSE MARADU DESOM who expired on 17-10-2013, 01-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MINI SHAJI, SHAJI M X(SAJU). that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SACHIN ANTONY	Son	29
2	SAJITH VARGHESE	Son	25
3	SONA SHAJI	Daughter	21

No: A5/559/22

06-01-2022

Notice is hereby given to all to whom it may be concern that MARY DEVASSY PLAMOOTTIL HOUSE NADAMA DESO M, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late DEVASSY P O PLAMOOTTIL HOUSE NADAMA DESOM who expired on 14-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late DEVASSY P O. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY DEVASSY	Wife	65
2	LINCY DEVASSY	Daughter	41
3	DHANYA DEVASSY	Daughter	40



4	VIMAL JOSEPH P D	Son	38
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No: A5/564/22

06-01-2022

Notice is hereby given to all to whom it may be concern that REMYA R MENON REMYA NIVAS,, Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RAJEEV B MENON PLAMOOTTIL HOUSE who expired on 31-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RAJEEV B MENON. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	REMYA R MENON	Daughter	36
2	RESMI R MENON	Daughter	34

No: A5/605/22

06-01-2022

Notice is hereby given to all to whom it may be concern that FIJI JOHN N J NADUVILAMANAKEL HOUSE, CHITTOOR DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late N J JOHN NADUVILAMANAKEL HOUSE, CHITTOOR DESOM who expired on 21-11-2010 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late N J JOHN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ELIZABETH	Wife	72
2	FIJI JOHN N J	Son	46
3	FRINCY JOSEPH	Daughter	48
4	FEBI	Son	45

No: A5/596/22

06-01-2022

Notice is hereby given to all to whom it may be concern that SREEKUMAR B SHIVAM, CCRA105, CHALIKKAVATTOM



DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SEEMA SREEKUMAR SHIVAM, CCRA105, CHALIKKAVATTOM DESOM who expired on 27-05-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SEEMA SREEKUMAR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SREEKUMAR B	Husband	56
2	PRANAV SREEKUMAR	Son	24
3	SHRUTHI SREEKUMAR	Daughter	28



## Ernakulam District

## Kanayannur Taluk

## NOTICE

നമ്പർ:എ5-363/2022

18-01-2022

കണയന്നൂർ താലൂക്കിൽ തിരുവാങ്കുളം വില്ലേജിൽ ഇരുമ്പനം ദേശത്ത് താമസിച്ചുവരവെ അന്തരിച്ചുപോയ കെ ഭരതൻ , മഞ്ജുഷ വീട്ടിൽ എന്നയാളുടെ അവകാശികൾക്ക് വിവിധ ആവശ്യത്തിനു ഹാജരക്കുന്നതിനായി അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി തിരുവാങ്കുളം വില്ലേജിൽ പരേതന്റെ ഭാര്യ ലക്ഷ്മി ദേവി ബോധിപ്പിച്ച അപേക്ഷ തിരുവാങ്കുളം വില്ലേജ് ഓഫീസർ മുഖാന്തിരം അവകാശ വിചാരണ നടത്തി വന്ന റിപ്പോർട്ടും മരണ സർട്ടിഫിക്കറ്റും പരിശോധിച്ചതിൽ ടിയാൻ 22-02-2004 -ൽ മരണപ്പെട്ടതായും പരേതന്റെ നിയമനുമ്പത അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമേയുള്ളൂവെന്നും അറിവായിരിക്കുന്നു. അതനുസരിച്ച് അവകാശ സർട്ടിഫിക്കറ്റ് നൽകുന്നതിൽ ആർക്കെങ്കിലും ആക്ഷേപമുള്ളപക്ഷം ആയത് ഈ പരസ്യം കേരള ഗവൺമെന്റ് ഗസറ്റിൽ പ്രസിദ്ധീകരിച്ച് 30 ദിവസത്തിനുള്ളിൽ ഈ ഓഫീസിൽ നേരിട്ട് രേഖാമൂലം ബോധിപ്പിച്ചു കൊള്ളേണ്ടതും കാലാവധി കഴിഞ്ഞും തപാൽ മാർഗ്ഗവും ലഭിക്കുന്ന ആക്ഷേപങ്ങൾ സ്വീകരിക്കുന്നതല്ലാത്തതുമാകുന്നു.

ക്രമ നമ്പർ	പേര്	പരേതൻ /പരേതയുമായുള്ള ബന്ധം	വയസ്സ്
1	മഞ്ജുഷ നമ്പ്യാർ	മകൾ	58
2	ലക്ഷ്മി ദേവി	ഭാര്യ	78



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: H6/1030/22

12-01-2022

Notice is hereby given to all to whom it may be concern that BABU K. K, KATTEZHATH(H), Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K.M.KARUNAKARAN , KATTEZHATH(H) BANK ROAD KALOOR P O who expired on 28-09-1995 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K.M.KARUNAKARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	THILOTHAMMA K K	Wife	84
2	BABU K K	Son	68
3	BABURAJ K K	Son	65
4	MAYADEVI K K	Daughter	60
5	JANCY K K	Daughter	58
6	SREEDEVI RAMACHANDRAN	Daughter	55
7	JAYARAJ K K	Son	49
8	JAYASREE K K	Daughter	47

No: H6/642/2022

07-01-2022

Notice is hereby given to all to whom it may be concern that M B SUSIL MANDATHAR(H) , Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M R BALAKRISHNAN 37/1735 THEKKUMTHALA LANE AZAD ROAD who expired on 28-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M R BALAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M B SUSIL	Son	58

No: H6/23475/21

31-12-2021

Notice is hereby given to all to whom it may be concern that JOY K. S, KOIMAKAD, PONOTH ROAD, Elamkulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late DEVASSY K.O KOIMAKAD,65/3902 AVENUE ROAD PONOTH ROAD who expired on 10-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late DEVASSY K.O. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JESSY THAMBI	Daughter	66
2	JANCY ANTO	Daughter	62
3	JOY K.S	Son	64



തിരുത്തൽ പരസ്യം

നം.എ 5-16858/2021

07/02/2022

കണയന്നൂർ താലൂക്കിൽ ഇടപ്പള്ളി തെക്ക് വില്ലേജിൽ ശ്രീമതി. ഷാജിത പി. വൈ. - യുടെ ഭർത്താവായ അബ്ദുൾ മുത്തലിബ് വി. ബി. - യുടെ അനന്തരാവകാശ സർട്ടിഫിക്കറ്റിനായി നൽകിയ അപേക്ഷയിന്മേൽ പ്രസിദ്ധീകരിച്ച ഗസറ്റിൽ (ഗസറ്റ് നം. 50, സീരിയൽ നം. 69, പേജ് നം. 17454) പരേതന്റെ മരണത്തീയതി 28/09/2021 എന്ന് തെറ്റായി പ്രസിദ്ധീകരിച്ചിരിക്കുന്നത് 18/04/2021 എന്ന് തിരുത്തി വായിക്കേണ്ടതാണ്.

താലൂക്ക് ഓഫീസ്, കണയന്നൂർ

(ഒപ്പ്)  
തഹസീൽദാർ

## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/11190/21

07-01-2022

Notice is hereby given to all to whom it may be concern that VALSA VINCENT KAITHARATH HOUSE KOTHAD DESO M, Kadamakkudi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late VINCENT K J KAITHARATH HOUSE KOTHAD DESOM who expired on 25-04-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VINCENT K J. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VALSA VINCENT	Wife	52
2	MARY CHINCHU	Daughter	26
3	TREESA SHILPHA	Daughter	24

No: A5/21184/21

30-11-2021

Notice is hereby given to all to whom it may be concern that SHINY JAMES KODIPPATU HOUSE PANAGAD DESO M, Kumbalam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before in respect of the legal heirs of late JAMES K A KODIPPATU HOUSE PANAGAD DESOM who expired on 15-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JAMES K A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHINY JAMES	Wife	54
2	NITHIN MANUEL JAMES	Son	31
3	AMAL RAPHAEL JAMES	Son	25





No: a5/20215/21

08-11-2021

Notice is hereby given to all to whom it may be concern that ASWIN PRASAD PULIKATTUTHUNDI HOUSE MARADU DESOM, Amballur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PRASAD K. M. PULIKATTUTHUNDI HOUSE MARADU DESOM who expired on 07-04-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PRASAD K. M.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUJA PRASAD	Wife	53
2	ASWIN PRASAD	Son	25

No: A5/22345/21

08-12-2021

Notice is hereby given to all to whom it may be concern that MARTIN K. M. KOOTEZHATH HOUSE MARADU DESO M, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MATHEW KOOTEZHATH HOUSE MARADU DESOM who expired on 25-08-1977 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MATHEW. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARTIN K.M	Son	53
2	XAVIER	Son	58
3	AVARACHAN	Son	51
4	THRESYA JOSEPH	Daughter	61
5	ANNAKUTTY	Daughter	75
6	PHILOMINA	Daughter	74
7	LUCY	Daughter in law	71
8	AELIKUTTY K P	Grand Daughter	49
9	PHILOMINA SALINI (W/O DECEASED SON K M PETER'S DECEASED SON MATHEWS)	-	46



10	ALFRED VARGHESE(S/O DECEASED SON K M PETER'S DECEASED SON MATHEWS)	-	19
11	ANEETTA MARY(D/O DECEASED SON K M PETER'S DECEASED SON MATHEWS)	-	16
12	MERCY JACOB	Daughter	54

No: A5/19843/21

08-11-2021

Notice is hereby given to all to whom it may be concern that SANDHEEP V.B. VARIATH HOUSE EROOR DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BOSE M M VARIATH HOUSE EROOR DESOM who expired on 28-03-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BOSE M M. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No --select-- in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	RENUKA	Wife	60
2	SANDHEEP V.B.	Son	36
3	SANGEETHA V. B.	Daughter	36
4	SANDHYA	Daughter	39

No: A5/20364/21

12-11-2021

Notice is hereby given to all to whom it may be concern that PRIYANKA P. PARAPPILLIL POORNASREE HOUSE THIRUVANKULAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late V.M. PURUSHOTHAMAN PARAPPILLIL POORNASREE HOUSE THIRUVANKULAM DESOM who expired on 09-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V.M. PURUSHOTHAMAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PRIYANKA P.	Daughter	37



2	ABHILASH P NAMBIAR	Sister	39
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No: A5/20174/21

08-11-2021

Notice is hereby given to all to whom it may be concern that TONY KANJIRAKKOTT IRUMBANAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KURIAKOSE K. KANJIRAKKOTT IRUMBANAM DESOM who expired on 11-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KURIAKOSE K.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	TONY	Son	45
2	RANI	Daughter	56

No: A5/20253/21

15-11-2021

Notice is hereby given to all to whom it may be concern that SIVAN C A KANNANKERI HOUSE KAKKANAD DESOM, Kakkannad Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KOCHUKANNAN AYYAPAN KANNANKERI HOUSE KAKKANAD DESOM who expired on 03-04-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KOCHUKANNAN AYYAPAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SIVAN C A	Son	47
2	KARAMPI	Wife	79
3	KARTHYANI	Daughter	56
4	SARADA	Daughter	54
5	SAVITHRI	Daughter	46
6	SATHYAN K A	Son	45
7	CHANDRIKA K A	Daughter	42
8	THANKAMANI K A	Daughter	41



9	LEELA	Daughter in law	52
10	SUJITH K S	Grand Son	29
11	AJITH K S	Grand Son	26

No: A5/20322/21

19-11-2021

Notice is hereby given to all to whom it may be concern that XAVIER ALEPARAMBIL HOUSE MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late LAYONI A. P. ALEPARAMBIL HOUSE MARADU DESOM who expired on 14-05-1997 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late LAYONI A. P.. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	XAVIER	Son	74
2	MARTHA	Daughter	70

No: A5/20301/21

18-11-2021

Notice is hereby given to all to whom it may be concern that P R GOPALAKRISHNAN PAVOOR PADIVATTOM DESOM , EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late A K RAMAN PAVOOR PADIVATTOM DESOM who expired on 10-11-1985 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late A K RAMAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	P R GOPALAKRISHNAN	Son	78
2	LEELAVATHI RAJARAM	Daughter	74
3	CHANDRASEKHARAN P R	Son	70
4	SHAILA P R	Daughter	68
5	RENUKA RAJAGOPAL	Daughter in law	68
6	PRATHEESH P R	Grand Son	36



7	BABU A S	Grand Son	55
8	LEENA A S	Grand Daughter	57
9	SALILA VENUGOPAL	Grand Daughter	60
10	BINDU	Grand Daughter	53
11	K R LILA	Grand Daughter	67
12	JJI BHAI K R	Grand Daughter	66
13	ANITHA SUDHAKAR	Grand Daughter	59
14	SANTHOSH K R	Grand Son	54
15	LJI K R	Grand Son	50

No: A5/21201/21

26-11-2021

Notice is hereby given to all to whom it may be concern that SINDHU ASHOK AMBATTU EROOR DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late AMMINI N N AMBATTU EROOR DESOM who expired on 03-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late AMMINI N N. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SINDHU ASHOK	Daughter	47
2	SALINI RATHAN	Daughter	39

No: A5/19178/21

02-11-2021

Notice is hereby given to all to whom it may be concern that SUDHA K. P. NANDANAM MAKKOMBILLY HOUSE PONEKKARA DESOM, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M. BHASKARA MENON NANDANAM MAKKOMBILLY HOUSE PONEKKARA DESOM who expired on 10-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M. BHASKARA MENON. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K P DEVAKIKKUTTY	Wife	76
2	PADMAKUMAR K P	Son	49
3	MANOJ K P	Son	47
4	SUDHA K P	Daughter	43

No: A5/7265/21

28-11-2020

Notice is hereby given to all to whom it may be concern that CHINNAMMA THOMAS ILLIKKAL HOUSE,IRUMBANAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late I K THOMAS ILLIKKAL HOUSE,IRUMBANAM DESOM who expired on 17-07-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late I K THOMAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	CHINNAMMA THOMAS	Wife	61
2	ELIAS THOMAS	Adopted Son	29



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/643/22

07-01-2022

Notice is hereby given to all to whom it may be concern that USHA JAGADAS PUTHUMANA HOUSE NADAMA DESO M, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late LEELA, BHASKARAN, PUTHUMANA HOUSE NADAMA DESOM who expired on 16-10-2021, 12-02-1999 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late LEELA, BHASKARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	USHA JAGADAS	Daughter	67
2	PRAKASAN	Son	65
3	KRISHNAN PRINCE BHASKARAN	Son	60
4	PRASAD P. B.	Son	58
5	LATHA MURALI	Daughter	55

No: A5/653/22

07-01-2022

Notice is hereby given to all to whom it may be concern that MANESH T V SAROJINI MANDIRAM NADAMA DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M N VENUGOPAL SAROJINI MANDIRAM NADAMA DESOM who expired on 21-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M N VENUGOPAL. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MANESH T V	Son	40



2	OMANA K	Wife	72
3	MANOJ T V	Son	42
4	MAYA BINIL KUMAR	Daughter	47

No: A5/672/22

07-01-2022

Notice is hereby given to all to whom it may be concern that ANSA RAJU ELAMKULATHIL HOUSE MULANTHURUT HI DESOM, Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P J PAULOSE, VALSA PAULOSE POTTAYIL HOUSE who expired on 14-11-2003 ,24-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P J PAULOSE, VALSA PAULOSE . that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ANJU BIJU	Daughter	38
2	ASHA PAULOSE	Daughter	37
3	ANSA RAJU	Daughter	33

No: A5/684/22

07-01-2022

Notice is hereby given to all to whom it may be concern that KRIPAMOL V S VATTATHARA HOUSE KOTHAD DESO M, Kadamakkudi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M K SASIKUMAR VATTATHARA HOUSE KOTHAD DESOM who expired on 30-04-2017 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M K SASIKUMAR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MARY	Wife	55
2	KRIPAMOL V S	Daughter	34
3	KEERTHIMOL V S	Daughter	28





No: A5/777/22

10-01-2022

Notice is hereby given to all to whom it may be concern that SUMESH C S THEJUS HOUSE, VYTTILA DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PRAMEELA P R THEJUS HOUSE, VYTTILA DESOM who expired on 25-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PRAMEELA P R. that it is proposed to issue a legal heirship certificate according to this to the applicant .

Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SWAPNA C S	Daughter	47
2	SUMESH C S	Son	46

No: A5/773/22

10-01-2022

Notice is hereby given to all to whom it may be concern that SAJAN M A MUNDAKKAL HOUSE, THIRUVANKULAM DESOM, Thiruvankulam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late M M ANTONY MUNDAKKAL HOUSE, THIRUVANKULAM DESOM who expired on 16-08-2011 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late M M ANTONY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	LEELAMMA SEBASTIAN	Daughter	64
2	LIZY M A	Daughter	61
3	MARY M A	Daughter	57
4	ALICE	Daughter	55
5	SAJAN M A	Son	52
6	JULIE	Daughter	45

No: A5/759/22

10-01-2022

Notice is hereby given to all to whom it may be concern that AVARACHAN M. T. MATTAMEL HOUSE,



UDAYAMPEROOR DESOM, Manakkunnam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SEENA AVARACHAN MATTAMEL HOUSE, UDAYAMPEROOR DESOM who expired on 18-09-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SEENA AVARACHAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	AVARACHAN	Husband	59
2	ALIYA M A	Daughter	21

No: A5/755/22

10-01-2022

Notice is hereby given to all to whom it may be concern that SANTHAKUMARI MAVUNKAL HOUSE, MARADU DESOM , Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PRABHAKARAN MAVUNKAL HOUSE, MARADU DESOM who expired on 30-11-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PRABHAKARAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SANTHAKUMARI	Wife	62
2	SMITHA	Daughter	41
3	SARITHA T P	Daughter	40
4	SOUMYA T P	Daughter	35

No: A5/751/22

10-01-2022

Notice is hereby given to all to whom it may be concern that UNNIKRISHNAN K KOZHEKKAT HOUSE, NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SOBHANA K KOZHEKKAT HOUSE, NADAMA DESOM who expired on 15-11-2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SOBHANA K. that it is proposed to issue a legal heirship certificate according to this to the



applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	UNNIKRISHNAN K	Brother	54
2	JAYANTHY	Sister	55
3	VASANTHY VIJAYAKUMAR	Sister	56

No: A5/737/22

10-01-2022

Notice is hereby given to all to whom it may be concern that USHA KANNAN VILANGATTIL PARAMBU HOUSE, NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KANNAN V B VILANGATTIL PARAMBU HOUSE, NADAMA DESOM who expired on 13-08-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KANNAN V B. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	USHA KANNAN	Wife	48
2	KEERTHY KANNAN	Daughter	26
3	KAVYA KANNAN	Daughter	24
4	MANI V A	Mother	75



## Ernakulam District

## Kanayannur Taluk

## NOTICE

No: A5/1026/22

12-01-2022

Notice is hereby given to all to whom it may be concern that ESWAR PRAKASH RANGA SUBRAMONI LAKSMI NIVAS HOUSE NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late B RANGA SUBRAMONI LAKSMI NIVAS HOUSE NADAMA DESOM who expired on 09-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late B RANGA SUBRAMONI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ESWAR PRAKASH RANGA SUBRAMONI	Son	46
2	LAKSHMI RANGA SUBRAMONI	Daughter	44
3	CHANDRAMOULISWARAN R	Son	39

No: A5/1025/22

12-01-2022

Notice is hereby given to all to whom it may be concern that FRANCIS VIJAYAN VALLANAT HOUSE NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before various in respect of the legal heirs of late HEDWIGES VALLANAT HOUSE NADAMA DESOM who expired on 09-02-2008 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late HEDWIGES. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	francis vijayan	Son	70
2	sicily joseph	Daughter	74



3	Valsa Baby	Daughter	73
4	Sheela Joseph	Daughter	65
5	Usha Sosan	Daughter	64
6	Sebastin Edward	Son	67

No: a5/1024/22

12-01-2022

Notice is hereby given to all to whom it may be concern that SUSHAMA JAYAN ANANDALAYAM HOUSE NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late T JAYACHANDRAN ANANDALAYAM HOUSE NADAMA DESOM who expired on 17-07-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late T JAYACHANDRAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUSHAMA JAYAN	Wife	58
2	MADHAVI CHONDATH	Daughter	31

No: A5/1022/22

12-01-2022

Notice is hereby given to all to whom it may be concern that SURENDRAN T S THEREKKAL HOUSE UDAYAMPEROOR , Manakkunnam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late SATHI THEREKKAL HOUSE UDAYAMPEROOR who expired on 22-02-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late SATHI. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SURENDRAN T S	Husband	67
2	BINESH T S	Son	40
3	BINITHA T S	Daughter	43
4	BINOJ T S	Son	39



No: A5/1019/22

12-01-2022

Notice is hereby given to all to whom it may be concern that BALAKRISHNAN E NIVARATH PARAMBU MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late E RAJAN NIVARATH PARAMBU MARADU DESOM who expired on 06-07-2000 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late E RAJAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BALAKRISHNAN E	Brother	71
2	SATHIDEVI	Sister	60
3	RAMESAN	Brother	58
4	SASIDHARAN	Brother	55
5	MURALEEDHARAN	Brother	55

No: A5/1018/22

12-01-2022

Notice is hereby given to all to whom it may be concern that BALAKRISHNAN E NIVARATH PARAMBU MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late RADHAKRISHNAN E NIVARATH PARAMBU MARADU DESOM who expired on 20-05-2007 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late RADHAKRISHNAN E. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BALAKRISHNAN E	Brother	71
2	SATHIDEVI	Sister	60
3	RAMESAN	Brother	58
4	SASIDHARAN	Brother	55
5	MURALEEDHARAN	Brother	55

No: A5/1226/22

14-01-2022



Notice is hereby given to all to whom it may be concern that VANAJA CHUNKATH 47/586 HOUSE CHALIKKAVATTO M, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C MOHANAN CHUNKATH 47/586 HOUSE CHALIKKAVATTOM who expired on 08-11-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C MOHANAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VANAJA	Wife	60
2	SHIJIMOL C M	Daughter	48
3	SHEENAMOL	Daughter	44

No: A5/1214/22

14-01-2022

Notice is hereby given to all to whom it may be concern that K K ANANTHAN KATTUMPURATH, JANANI NIVAS HOUSE MATTUMMAL DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late HARIKUTTAN K A KATTUMPURATH, JANANI NIVAS HOUSE MATTUMMAL DESOM who expired on 14-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late HARIKUTTAN K A. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 2 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	N A JENNY	Mother	59
2	NEELIMA	Wife	27
3	AVANTHIKA	Daughter	3 1/2

No: A5/1155/22

13-01-2022

Notice is hereby given to all to whom it may be concern that SUNEER C A CHANDRATHIL HOUSE THRIKKAKKARA DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late JAMEELA ABBAS CHANDRATHIL HOUSE



THRIKKAKKARA DESOM who expired on 15-01-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late JAMEELA ABBAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	ABBAS C K	Husband	63
2	BUSHRA PAREETH	Daughter	42
3	JESSNA C A	Daughter	40
4	SUNEER C A	Son	38

No: A5/1144/22

13-01-2022

Notice is hereby given to all to whom it may be concern that MATHEW STEPHEN FLAT NO.9D, TRANQUIL RESIDENC Y KAKKANAD DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late THRESSA CHACKO FLAT NO.9D, TRANQUIL RESIDENCY KAKKANAD DESOM who expired on 01-10-2015 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late THRESSA CHACKO. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MATHEW STEPHEN	Husband	58
2	ROSHEN MATHEW	Sister	22

No: A5/2386/22

29-01-2022

Notice is hereby given to all to whom it may be concern that PREETHI R 31/285, KARTHIKA, VYTTILA DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late R. VIJAYA SRI RAM NIVAS, PUTHEN MADOM who expired on 10-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late R. VIJAYA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar ,





Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	PREETHI R	Daughter	43
2	JYOTHI R	Daughter	49

No: A5/1137/22

14-01-2022

Notice is hereby given to all to whom it may be concern that VIJAYAKUMARAN NAIR S 8/99A, VYSAKH PANANGAD DESOM, Kumbalam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late KOMALAM V NAIR 8/99A, VYSAKH PANANGAD DESOM who expired on 05-09-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late KOMALAM V NAIR. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VIJAYAKUMARAN NAIR S	Husband	70
2	SHABARISH VIJAYAKUMARAN NAIR	Son	39
3	HARISH VIJAYAKUMAR	Son	32

No: A5/1128/22

05-01-2022

Notice is hereby given to all to whom it may be concern that BABY VAKKACHAN CHITTARA HOUSE THEKKUMBHAGAM DESOM, Thekkumbhagam Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C M VAKKACHAN CHITTARA HOUSE THEKKUMBHAGAM DESOM who expired on 01-06-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C M VAKKACHAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	BABY VAKKACHAN	Wife	72
2	SHEENA KUNJUMON	Daughter	50
3	BEENA JAMES	Daughter	47
4	SHIBU VAKKACHAN	Son	45

No: A5/1124/22

06-01-2022

Notice is hereby given to all to whom it may be concern that K P ANCILY KARAKKAPARAMBIL HOUSE MAMANGALAM DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MOLLY ANCILY KARAKKAPARAMBIL HOUSE MAMANGALAM DESOM who expired on 30-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MOLLY ANCILY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	K P ANCILY	Husband	60
2	ANJU K ANCILY	Daughter	29
3	ANJALI K ANCILY	Daughter	23

No: A5/1227/22

15-01-2022

Notice is hereby given to all to whom it may be concern that LALVI K. DAVID KARIYELIL HOUSE, MULANTHURUTHI DESOM, Mulanthuruthi Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late K J DAVID KARIYELIL HOUSE, MULANTHURUTHI DESOM who expired on 21-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late K J DAVID. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	M I SOSA	Wife	74
2	LALVI K DAVID	Son	51



No: A5/1049/22

14-01-2022

Notice is hereby given to all to whom it may be concern that WINSTON ANTONY THAIKKOOTTATHIL HOUSE ELAMAKKARA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late ANTONY T J THAIKKOOTTATHIL HOUSE ELAMAKKARA DESOM who expired on 30-12-2020 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late ANTONY T J. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	WINSTON ANTONY	Son	38
2	YELSTON ANTONY	Son	30
3	VALSA ANTONY	Wife	63

No: A5/1044/22

14-01-2022

Notice is hereby given to all to whom it may be concern that GEEMON BABY ANNAPARAMBIL HOUSE, EROOR DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late BABY M I ANNAPARAMBIL HOUSE, EROOR DESOM who expired on 26-11-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late BABY M I. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	VALSA	Wife	59
2	GEEMON BABY	Son	33

No: A5/1042/22

08-01-2022

Notice is hereby given to all to whom it may be concern that SNEHALATHA G SRUTHY KUREEKKAD DESOM, Kanayannur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late L B RADHAKRISHNAN SRUTHY KUREEKKAD DESOM who



expired on 21-10-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late L B RADHAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SNEHALATHA G	Wife	55
2	ROHITH R NAIR	Son	33
3	RAHUL R NAIR	Son	28
4	M G RADHA	Mother	79

No: A5/1041/22

23-12-2021

Notice is hereby given to all to whom it may be concern that SUNIDEVI V S CHULLIPARAMBIL HOUSE MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late C M VINAYAN CHULLIPARAMBIL HOUSE MARADU DESOM who expired on 03-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late C M VINAYAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Minor(s) is/are under the protection of Sl.No 1 in the below list. Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SUNIDEVI V.S	Wife	51
2	PRANAV C VINAYAN	Son	20
3	PRAYAG C VINAYAN	Son	17

No: A5/1032/22

10-01-2022

Notice is hereby given to all to whom it may be concern that SIJU O V ONIYATHU UPASANA HHOUSE ERROR DESO M, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late VISWAMBHARAN A S ONIYATHU UPASANA HHOUSE ERROR DESOM who expired on 07-12-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VISWAMBHARAN A S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in



favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	THILOTHAMA T K	Wife	71
2	SIJU O V	Son	45
3	VIJU O V	Son	47

No: A5/904/22

11-01-2022

Notice is hereby given to all to whom it may be concern that JESSY PODUTHAS THATHANKERI HOUSE VADUTHAL A DESOM, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late LAWRENCE PODUTHAS THATHANKERI HOUSE VADUTHALA DESOM who expired on 06-09-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late LAWRENCE PODUTHAS. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JESSY PODUTHAS	Wife	51
2	MARY JERETTA PODUTHAS	Daughter	19

No: A5/889/22

11-01-2022

Notice is hereby given to all to whom it may be concern that MINI M P MANGALAMKUZHI HOUSE KARIMAKKAD DESOM, Vazhakkala Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late PRAKASAN M K MANGALAMKUZHI HOUSE KARIMAKKAD DESOM who expired on 25-05-2021 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late PRAKASAN M K. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE



Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	MINI M P	Wife	43
2	VISNUPRAKASH	Son	20

No: A5/885/22

06-01-2022

Notice is hereby given to all to whom it may be concern that SHEELA B AMMINI NIVAS THAMMANAM DESOM, Poonithura Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late VIJAYAN S AMMINI NIVAS THAMMANAM DESOM who expired on 27-08-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late VIJAYAN S. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHEELA B	Wife	54
2	LAKSHMIPRIYA VIJAYAN	Daughter	26
3	VISHNU SHANKER	Son	29

No: A5/869/22

11-01-2022

Notice is hereby given to all to whom it may be concern that REBIN V B VENATTU HOUSE CHERANELLOOR DESO M, Cheranellur Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late V S BALAKRISHNAN VENATTU HOUSE CHERANELLOOR DESOM who expired on 06-10-2019 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late V S BALAKRISHNAN. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of th e above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	REBIN V B	Son	30
2	REVATHY M B	Wife	53
3	RABNA V B	Daughter	28



No: A5/846/22

11-01-2022

Notice is hereby given to all to whom it may be concern that DEEPA LEELAVATHY NAIR 6D ROYAL HEIGHTS, NADAMA DESOM, Nadama Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late B. LEELAVATHY AMMA 6D ROYAL HEIGHTS, NADAMA DESOM who expired on 03-05-2016 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late B. LEELAVATHY AMMA. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	DEEPA LEELAVATHY AMMA	Daughter	51
2	MANOJ UNNIKRISHNAN	Son	56

No: A5/845/22

11-01-2022

Notice is hereby given to all to whom it may be concern that SOBHA KEERTHANAM HOUSE, MARADU DESOM, Maradu Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late MULLOTH KRISHNAN KUTTY KEERTHANAM HOUSE, MARADU DESOM who expired on 05-08-2014 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late MULLOTH KRISHNAN KUTTY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SOBHA	Wife	61
2	AJAY MENON M. K.	Son	27

No: A5/831/22

11-01-2022

Notice is hereby given to all to whom it may be concern that JOJI GEORGE ILIPARAMBIL HOUSE, ELAMAKKARA DESOM, EdappallySouth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late I. X. GEORGE ILIPARAMBIL HOUSE, ELAMAKKARA DESOM who expired on 15-04-1983 and that it has been reported to this office that the persons named in



the scheduled below are the legal heirs of the said late I. X. GEORGE. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	JOICE VARGHESE	Daughter	65
2	JOJI GEORGE	Son	60
3	JOLLY GEORGE	Son	63
4	JOMY GEORGE	Son	58
5	JOFFRY GEORGE	Son	56
6	JOBI GEORGE	Son	54

No: A5/823/22

10-01-2022

Notice is hereby given to all to whom it may be concern that THOMAS KOSHY PALAVILA HOUSE, PONEKKARA DESOM, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late P T KOSHY, LILLY KOSHY PALAVILA HOUSE, PONEKKARA DESOM who expired on 06-01-1989 , 08/12/2018 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late P T KOSHY, LILLY KOSHY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHEELA KOSHY	Daughter	60
2	THOMAS KOSHY	Son	59
3	SHERLY KOSHY	Daughter	55
4	SOSAMMA KOSHY	Daughter	53
5	JOLLY KOSHI	Daughter	51

No: A5/820/22

10-01-2022

Notice is hereby given to all to whom it may be concern that THOMAS KOSHY PALAVILA HOUSE, PONEKKARA DESOM, EdappallyNorth Village, Kanayannur Taluk of Ernakulam District has filed an application of a legal heirship certificate to produce before VARIOUS in respect of the legal heirs of late GEORGE KOSHY PALAVILA HOUSE,





PONEKKARA DESOM who expired on 07-06-2009 and that it has been reported to this office that the persons named in the scheduled below are the legal heirs of the said late GEORGE KOSHY. that it is proposed to issue a legal heirship certificate according to this to the applicant . Hence, it is proposed to issue a legal heir ship certificate accordingly in favour of the above said members for receiving the claims. objections, if any against the issue of the said legal heirship certificate should be filed in person before the Tahasildar , Kanayannur within 30 days from the date of publication of this notice in the Kerala Government Gazette. Belated applications and those sent by post will not be considered.

## SCHEDULE

Sl.No	Name of the Legal Heirs	Relationship with the Deceased	Age
1	SHEELA KOSHY	Sister	60
2	THOMAS KOSHY	Brother	59
3	SHERLY KOSHY	Sister	55
4	SOSAMMA KOSHY	Sister	53
5	JOLLY KOSHI	Sister	51

